

Proposal to replace Law Commission by an Expert Committee

1551. SHRI UTTAMRAO PATIL:

SHRI MAGANBHAI BAROT :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to replace the Law Commission by an Expert Committee on Judicial reforms; and

(b) if so, by when ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) :

(a) and (b). There is no proposal at present under the consideration of the Government to replace the Law Commission by any other body. However, the question of appointing a Special Committee to examine the working of the justice system in all its aspects is being considered.

Demand for Coal by Gujarat Small Scale Industries Corporation

1552. SHRI MOTIBHAI R. CHAUDHARY : Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state :

(a) the total demand of coal made by Gujarat Small Scale Industries Corporation during the last year and the demand met out by that as also the quantity of coal received by the Corporation ;

(b) the demand of the said Corporation in 1980-81 and how much is likely to be met out of that and the steps proposed to be taken to meet the demand; and

(c) the extent to which the prices of coal have been increased during the last two years ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI) :

(a) In 1978-79 Gujarat Small Scale Industries Corporation placed an order for 218 wagons on Western Coalfields Ltd. against which allotment by the Railways was only 100 wagons which were loaded and despatched by the Company. Information

is not available regarding the actual amount received. However, the quantity despatched should normally be approximately equal to the quantity received.

(b) For 1980-81, the Corporation has not placed any demand as yet.

(c) During the last two years the pithead price of coal has been increased only on 17th July, 1979 when the average pithead price of coal was increased from Rs. 64 71 per tonne to Rs. 101 10 per tonne.

Recruitment of female workers in Bharat Coking Coal Ltd. Ekra Vasudevpur Colliery

1553. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state :

(a) whether he is aware of an arrangement made by the BCCI, Ekra-Vasudevpur Colliery taking 27 male workers from a list of 53 workmen kept in a waiting list of the retrenched during the Janta rule ;

(b) whether it is a fact that the selection was made not on the basis of seniority but on the basis of sex sealing the fate of 26 female workers leaving them without any means of livelihood ;

(c) whether dividing the working class on the basis of sex and giving preference to the male over the female violates the very basis of the constitution wherein equality of men and women in work has been assured ; and

(d) whether Government would order immediate correction by taking the female workers also in the job at par with the male if so, how soon and if not, why not ?

THE MINISTER OF ENERGY, IRRIGATION AND COAL SHRI A.B.A. GHANI KHAN CHAUDHURI : (a) to (d). Information is being collected and will be laid on the Table of the House.